

GOVERNMENT OF INDIA
DEPARTMENT OF REVENUE AND BANKING
(REVENUE WING)

NEW DELHI, the 25th March., 1977.

No.1693 (F.No.203/38/77-I.T.A.II): It is hereby notified for general information that the following scientific research programme has been approved for the period specified below for the purpose of sub-section (2A) of section 35 of the Income-tax Act, 1961 by the Prescribed Authority, the Indian Council of Medical Research, New Delhi, subject to the condition that the trustees of the foundation shall maintain separate accounts of this research project and will submit annual returns and reports regarding research activities of the project and the amount of donation received along with actual expenditure incurred exclusively for this project in the manner required by the Prescribed Authority:

Scientific Research Programme :

Studies in the incidence, detection and treatment of Cancer Cervix in an urban and rural population in and around Poona.

Sponsored by:

1. M/s Sanghvi Metal Corporation, Poona,
2. M/s P.T.C. Sanghvi Co.

Sponsored at :

Poona Medical Foundation, Poona.

Date of commencement:

14.3.1977.

Duration of approval:

Two years with effect from 14.3.1977.

Estimated Expenditure:

Rs 16,00,000.

Poona Medical Foundation, Poona, where the above programme has been sponsored, stands approved for the purpose of section 35(1)(ii) vide Ministry of Finance (Department of Revenue and Insurance) Notification No.511 dated 4.12.1973 (F.No.203/57/73-I.T.A.II).

Sd/-

(J.P.SHARMA)

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1. All Commissioners of Income-tax (2 copies).
2. Director of Inspection (I.T.& Audit)/Investigation/Research & Statistics/Publication and Public Relations, New Delhi.
3. Directorate of O&M Services, 1st Floor, Aiyen-e-Ghalib, MataSundri Lane, New Delhi.
4. The Indian Council of Medical Research, Ansari Nagar, New Delhi with reference to their letter No.19/7/73-AA.II(Vol.I) dated 14.3.1977 and 26.3.1977.
5. Poona Medical Foundation, Baby Hall Clinic, 40, Sassoon Road, Poona-411001 with reference to their letter dated 7.2.1977.
6. C. & A.G. of India (20 copies).
7. Bulletin Section of D.I.(ES&P) New Delhi (5 copies).

Sd/-

(J.P.SHARMA)

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DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

(E.V. RAJAN)

ASSISTANT DIRECTOR OF INSPECTION (RS&P)

NO. CC/

GOVERNMENT OF INDIA
DEPARTMENT OF REVENUE AND BANKING
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NEW DELHI, the 26th March., 1977.

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ASSISTANT DIRECTOR OF INSPECTION (RS&P)

NO.CO/

केन्द्रीय प्रत्यक्ष कर बोर्ड

अधिसूचना

आय-कर

नई दिल्ली, 28 मार्च, 1977

का० आ० 265 (अ).— केन्द्रीय प्रत्यक्ष कर बोर्ड, आय-कर अधिनियम, 1961 (1961 का 43) की धारा 33 क की उपधारा (8) के अनुसरण में (भारत के राजपत्र, असाधारण भाग 2, खंड 3, उपखण्ड (ii) तारीख 18 मई, 1966 के पृष्ठ 857-858 पर प्रकाशित) उसकी अधिसूचना सं० का० आ० 1526, तारीख 18 मई, 1966 में निम्नलिखित संशोधन करती है, अर्थात् :-

उक्त अधिसूचना में क्रम सं० 6 में से "मीनाचिल कनजिरापल्ली और चनगताचेरी ताल्लुकों को अपवर्जित करते हुए" शब्दों का लोप किया जाएगा।

[सं० 1694/फा० सं० 142/43/76-टी पी एल]

एस० एन० श्रेन्डे, सचिव।

महा प्रबन्धक, भारत सरकार मुद्रणालय, मिन्टो रोड, नई दिल्ली द्वारा
मुद्रित तथा निबंधक, प्रकाशन विभाग, दिल्ली द्वारा प्रकाशित 1977

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